

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:7463

ANSWERED ON:22.05.2012

DRINKING WATER AND SANITATION

Deka Shri Ramen; Ganpatrao Shri Jadhav Prataprao; Sivasami Shri C.; Yadav Shri M. Anjan Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the funds sanctioned/released by the Union Government for providing drinking water and sanitation facilities in various cities and towns of the country during each of the last three years and the current year, city/town-wise and State-wise;

(b) whether the Union Government is aware that most of the work under the said assistance has not been undertaken in the cities/towns so far due to misuse of funds by the local bodies;

(c) if so, the reaction of the Union Government thereto; and

(d) the action taken by the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) & (b) The details of funds sanctioned/released by the Union Government for providing drinking water and sanitation facilities in various cities and towns of the country during the last three years and the current year are given at Annexure-I to Annexure-IX. Funds are released by Government of India on receipt of Utilization Certificate as per the existing rules.

(c)&(d) In view of (a) & (b) above, does not arise.